

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1165**  
TO BE ANSWERED ON 09.02.2018

**Funds Allocated under NRCP**

1165. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the amount of funds allocated by the Union Government to State Government of Gujarat under National River Conservation Plan (NRCP) during the last three years, year-wise and project-wise;
- (b) the present status report of each project being implemented in Gujarat;
- (c) the amount of funds proposed to be provided under the said plan in the next three years, project wise;
- (d) whether the Government proposes to approve NRCP for Damanganga river of Daman and Diu (UT) as this river is highly polluted; and
- (e) if so, the details thereof ?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (c) This Ministry is supplementing the efforts of State Governments in abatement of pollution in identified polluted stretches of various rivers through the Centrally Sponsored Scheme of National River Conservation Plan (NRCP), on cost sharing basis between the Central and the State Governments. During the last three years, Central funds amounting to Rs.139.52 crore have been released by the Ministry to Government of Gujarat under NRCP for execution of works relating to sewage treatment plants, laying / rehabilitation of the sewerage system, pumping stations, etc. for the sanctioned projects of 'Pollution Abatement of Mindhola River in Surat' and 'Sabarmati River Conservation Project (Phase-II) in Ahmedabad' as per details annexed. Physical progress of 97% and 36% in respect of Mindhola river conservation project and Sabarmati river conservation project (Phase-II) respectively has been reported by the concerned State implementing agencies.

Central share of funds for implementation of sanctioned projects under NRCP are released by this Ministry in a phased manner to the concerned States based on the progress of work, receipt of Utilization Certificates as well as Physical and Financial Progress Reports from the States and taking into account the unspent balances available with the State Governments/ implementing agencies. In the current financial year (2017-18), Central funds amounting to Rs 12.00 crore have been released for Mindhola river conservation project and Rs 50.00 crore for the Sabarmati river conservation project. Rs 173.50 crore has been allocated during 2018-19 and Rs 209.93 crore proposed for 2019-20 for river conservation projects under NRCP, including the two projects of Gujarat.

(d) & (e) Proposals under NRCP are considered by Government for financial assistance subject to their conformity with scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds. So far, no proposal for abatement of pollution for river Damanganga under NRCP has been received from the State Government.

## Annexure

**Annexure referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 1165 to be answered on Friday, the 9<sup>th</sup> February, 2018 on 'Funds Allocated under NRCP**

Details of Central funds released to Government of Gujarat under NRCP during last three years

S. No.	Name of projects	Funds released (Rs. in crore)		
		2014-15	2015-16	2016-17
1	Pollution Abatement of Mindhola River in Surat	44.00	16.73	45.00
2.	Sabarmati River Conservation Project (Phase-II) in Ahmedabad	-	7.39	26.40
Total		44.00	24.12	71.40
<b>Grand Total</b>		<b>Rs. 139.52 crore</b>		